

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-1422 -JK (LD ) of 2022**

**DATED:- 22 - 03 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Forest Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition ,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

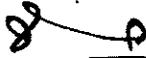
**Sd/-**  
**(Achal Sethi)**  
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 22 - 03 - 2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
22/03  
**(Khurshheed Ahmad Bhat)**  
Additional Secretary to Government

**Annexure to the Government Order No.1422-JK(LD) of 2021 dated 22.03.2022**

S. No	OWP/SWP/LPA/Contempt Petition No.	Title of Case	OIC
1.	CPSW No. 121/2013 in SWP No. 2129/2012	Brij Mohan V/s Ayjaz Iqbal Sheikh & Ors.	<b>Sh. Vivek Verma, IFS Conservator of Forests, West Circle, Rajouri</b>
2.	CPSW No. 338/2014 in SWP No. 2318/2002	Mohd. Shabir & Ors. V/s Mohd. Afzal Bhat & Ors.	
3.	CPSW No. 08/2016 in SWP No. 390/2014	Yaseen Shah & Ors. V/s Rakesh Gupta & Ors.	
4.	CPSW No. 118/2010 in SWP No. 608/2006	Madan Lal V/s Shubash Chander Sharma & Ors.	
5.	CCP(s) No. 153/2020 in WPC No. 373/2020	Nishant Gupta V/s UT of J&K	
6.	SWP No. 2738/2019	Abdul Hamid V/s State of J&K & Ors.	
7.	SWP No. 2214/2018	Mohd. Hussain V/s State of J&K & Ors.	
8.	SWP No. 2144/2018	Iftakhar Ahmed V/s State of J&K & Ors.	
9.	SWP No. 2219/2018	Bunty Rana V/s State of J&K & Ors.	
10.	OWP No. 160/2015	Inhabitants of village Sangla V/s State of J&K & Ors.	
11.	SWP No. 1092/2015	Wazir Hussain & Ors. V/s State of J&K & Ors.	
12.	OWP No. 2149/2018	Shahzad Rafiq V/s State of J&K & Ors.	
13.	OWP No. 751/2015	Ram Parkash V/s State of J&K & Ors.	
14.	WPC No. 2448/2019	Manzoor Hussain V/s State of J&K & Ors.	
15.	OWP No. 1562/2017	Inhabitants of village Kandi V/s State of J&K & Ors.	
16.	PIL No. 29/2013 titled A citizen V/s State of J&K & Ors.	A citizen V/s State of J&K & Ors.	
17.	OWP No. 1196/2014	Custodian Evacues Property V/s State of J&K & Ors.	
18.	SWP No. 2059/2014	Mohd. Bashir V/s State of J&K & Ors.	
19.	OWP No. 882/2014	Mohd. Ismail Malik V/s State of J&K & Ors.	
20.	OWP No. 670/2014	Aftab Baig V/s State of J&K & Ors.	
21.	OWP No. 670/2014	Aftab Baig V/s State of J&K & Ors.	
22.	TA/6474/2020, SWP No 2089/2018	Kuldeep Raj & ors v/s UT of J&K & ors	

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23.	OA No. 61/941/2020	Nishant Gupta v/s UT of J&K & ors	<b>Sh. B. Mohan Das, IFS Conservator of Forests, East Circle</b>
24.	TA/1779/2020, SWP No.2315/2018	Joginder Kumar v/s UT of J&K & ors	
25.	TA/6916/2020, SWP No. 797/2019	Gurcharan Singh v/s UT of J&K & ors	
26.	TA/5056/2020, SWP No. 1111/2016 MP No. 1/2016	Nissar Hussain V/s UT of J&K & Ors.	
27.	OA No. 347/2020	Prem Chand & Ors Vs UT of J&K & Ors	
28.	SWP No. 328/2012	S. Jatinder Singh V/s State of J&K & Ors.	
29.	SWP No. 812/2011	Mohd.Farooq & Ors. V/s State of J&K & Ors.	
30.	SWP No. 2887/2016 MP No. 1/2016	Bashir Ahmed Tantray & Ors. V/s State of J&K & Ors.	
31.	CPSW No. 232/2011 in SWP No. 621/2011	Lal Din & Ors V/s Shantmanu & Ors.	
32.	CPSW No. 91/2012 in SWP No. 759/2006	Ved Parkash V/s Shantmanu & Ors.	
33.	CPSW No. 130/2013 in SWP No. 1913/2012	Kailash Chand & Ors. V/s Ayjaz Iqbal Sheikh & Ors.	
34.	CPSW No. 502/2014 in SWP No. 1307/2014	Rattan Chand V/s Ayaz Iqbal Sheikh & Ors	
35.	CPSW No. 578/2018 in SWP No. 107/2017	Harbans Sigh V/s Saurabh Bhagat & Ors.	
36.	CCPS No. 373/2019 in SWP No. 1141/2014	Balbir Singh & Ors. V/s Manoj Kumar Dwevedi & Ors.	
37.	CPSW No. 192/2009 in SWP No. 204/2006	Mohd. Khaleel V/s Ajay Khajuria DC Uhampur & Ors.	
38.	CPSW No. 66/2019 in SWP No. 1042/2018	Kuldeep Raj & Ors V/s Manoj Kumar Dwevedi & Ors.	
39.	CPOWP No. 40/2017 in OWP No.190/2017	Mohd. Shafi V/s Mohd. Afzal & Ors.	
40.	CPOWP No. 309/2018 in OWP No.1559/2017	Badrinath & Ors. V/s Ramesh Kumar DC Jammu & Ors.	
41.	CPSW No. 116/2019 in SWP No. 2591/2017	Baljinder Singh V/s Manoj Kumar Dwivedi & Ors.	
42.	CPSW No. 133/2019 in SWP No.1526/2016	Sudesh Kumar & Ors. V/s M.K. Dwivedi & Ors.	
43.	CCP NO. 141/2021 in WPC No. 246/2021	Kaku Ram & Ors Vs Raghav Langer, Divisional Commissioner, Jammu	
44.	SWP No. 1594/2018	Dheerj Behal V/s State of J&K & Ors.	
45.	OWP No. 310/2015	Ramzan Bibi & Ors. V/s State of J&K & Ors.	
46.	SWP No. 48/2017	Naginder Kumar & Ors. V/s State of J&K & Ors.	
47.	OWP No. 9/2017	N.S. Industies V/s State of J&K	

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		& Ors.
48.	OWP No. 1469/2015	Nasib Chand V/s State of J&K & Ors.
49.	SWP No. 1528/2017	Pankaj Khajuria V/s State of J&K & Ors.
50.	SWP No. 1528/2017	Pankaj Khajuria V/s State of J&K & Ors.
51.	OWP No. 521/2018	Khursheed Ali & Ors V/s State of J&K & Ors.
52.	OWP No. 1132/2018	M/s Jammu Industries V/s State of J&K & Ors.
53.	OWP No. 775/2018	Khalik Ullah V/s State of J&K & Ors.
54.	OWP No. 820/2018	M/s Trikuta Katha Industries V/s State of J&K & Ors.
55.	OWP No. 852/2018	Ram Avtar Aggerwal V/s State of J&K & Ors.
56.	OWP No. 924/2018	Khalil Ullah V/s State of J&K & Ors.
57.	WPC No. 359/2020	Tarsem Chand & Ors. V/s UT of J&K & Ors.
58.	OWP No. 265/2019	Bimla Devi V/s State of J&K & Ors.
59.	OWP No. 412/2018	Ghulam Qadir & Ors. V/s State of J&K & Ors.
60.	OWP No. 936/2018	Ram Avtar Aggerwal V/s State of J&K & Ors.
61.	OWP No. 1068/2015	Dwarika Nath & Ors. V/s State of J&K & Ors.
62.	OWP No. 632/2019	Ravinder Dhotra V/s State of J&K & Ors.
63.	OWP No. 1006/2017	M/s Jammu Industries V/s State of J&K & Ors.
64.	OWP No. 1491/2016	Mohd. Sharief & Ors V/s State of J&K & Ors.
65.	OWP No. 339/2019	JK Katha Industries Associations V/s State of J&K & Ors.
66.	OWP No. 1005/2017	M/s Satpal Saw Mill V/s State of J&K & Ors.
67.	WPC No. 2776/2019	M/s Jammu Industries V/s State of J&K & Ors.
68.	OWP No. 206/2017	M/s Bekay Katha Rtid. V/s State of J&K & Ors.
69.	OWP No. 1043/2018	M/s Trikuta Katha Industries V/s State of J&K & Ors.
70.	PIL No. 22/2018	Harcharans Singh V/s State of J&K & Ors.
71.	PIL No. 4/2017	Summit Nayyar V/s Union of India

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72.	PIL No. 25/2017	Save Animal Value Environement V/s State of J&K & Ors.
73.	LPAOW No. 153/2011	JK SFC Managing Director V/s Ganesh & Ors.
74.	WPCPIL 27/2020	Sandeep Bhat V/s UT of J&K & Ors.
75.	SWP No. 456/2016	Randhir Dev Singh V/s State of J&K & Ors.
76.	OWP No. 581/2016, MP No. 1/2016	Bashir Ahmed & Ors. V/s State of J&K & Ors.
77.	SWP No. 891/2016	Abdul Majid V/s State of J&K & Ors.
78.	OWP No. 1514/2016	Mohd. Sidiq Wani V/s State of J&K & Ors.
79.	OWP No. 850/2014 CMA No. 1163/2014	M/S Thakur Dass Saw Mill V/s State of J&K & Ors.
80.	OWP No. 295/2015	M/s Malik Saw Mill & Ors. V/s State of J&K & Ors.
81.	OWP No. 278/2015	M/s Yog Raj Saw Mill V/s State of J&K & Ors.
82.	OWP No. 1044/2015	Kewal Krishan Sharma V/s State of J&K & Ors.
83.	OWP No. 265/2017	Bimla Devi V/s State of J&K & Ors.
84.	OWP No. 412/2018	Ghulam Qadir & Ors. V/s State of J&K & Ors.
85.	TA 61/614/2020, SWP 4041/2019	Ravi Kant & ors v/s UT of J&K & ors
86.	TA 61/491/2020/ WPC 2535/2019	Papa Ram & ors v/s UT of J&K & ors
87.	TA 61/305/2020, WPC No.450/2020	Surinder Singh v/s UT of J&K & ors
88.	TA/1287/2020, SWP No. 2394/2018	Anu Radha v/s UT of J&K & ors
89.	TA/1553/2020, SWP No. 2591/2018	Baljinder Singh v/s UT of J&K & ors
90.	TA/7337/2020, WPC No.4365/2019	Naresh Kumar & ors v/s UT of J&K & ors
91.	TA/7291/2020, WPC No. 2411/2019	Sunil Kumar & ors v/s UT of J&K & ors
92.	TA/7735/2020	Karan Singh v/s UT of J&K & ors
93.	TA/3158/2020	Hoshayr Singh & ors v/s UT of J&K & ors
94.	TA 6297/2020, WPC No. 3053/2019	Sahil Bargotra v/s UT of J&K & ors
95.	TA/1819/2020, WPC No. 3586/2019	Santosh Raina v/s UT of J&K & ors
96.	TA/3908/2020, SWP No.	Sukhdev & Ors V/s UT of J&K

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	633/2019	& Ors.	<b>Dr. Jitender Singh, IFS Conservator of Forests, Chenab Circle</b>
97.	TA/1295/2020, SWP No. 1486/2016	Sain Ahmed V/s UT of J&K & Ors.	
98.	TA/____, SWP No. 735/2014	Liaqat Ali V/s UT of J&K & Ors.	
99.	SWP No. 908/2012	Kuldeep Singh V/s State of J&K & Ors.	
100.	SWP No. 2362/2016 MP No. 1/2016	Krishan Kumar V/s State of J&K & ors.	
101.	SWP No. 1260/2016	Girdhari Lal & Ors V/s State of J&K & Ors.	
102.	SWP No. 1113/2016	Ajay Kumar V/s State of J&K & Ors	
103.	SWP No. 2295/2016	Dheerj Behal V/s State of J&K & Ors.	
104.	SWP No. 1528/12016	Dheerj Behal V/s State of J&K & Ors.	
105.	SWP No. 1989/2016	Suraj Parkash V/s State of J&K & Ors.	
106.	SWP No. 2802/2016 MP No. 1/2016	Rajive Kumar & Ors. V/s State of J&K & Ors.	
107.	SWP No. 2342/2016	Gurcharan Singh V/s State of J&K & Ors.	
108.	SWP No. 2351/2016 MP No. 1/2016	Surinder Pal V/s State of J&K & Ors.	
109.	CPSW No. 217/2012 in SWP No. 1475/2010	Mohan Lal V/s Rakesh Gupta & Ors.	
110.	CPSW No. 120/2013 in SWP No. 1888/2011	Mohd. Shafi V/s Ayaz Iqbal Sheikh & Ors	
111.	CPSW No. 119/2013 in SWP No. 1333/2010	Mukesh Kumar & Ors. V/s Raksh Gupta & Ors.	
112.	CPSW No. 223/2015 in SWP No. 2069/2006	Mohd. Rafiq Butt V/s Mohd. Afzal Bhat & Ors.	
113.	CPSW No. 47/2017 in SWP No. 1079/2016	Imtiyaz Hussain Malik V/s Mohd. Afzal Bhat & Ors.	
114.	CPSW No. 243/2018 in SWP No. 593/2013	Ram Saran V/s Saurabh Bhagat & Ors.	
115.	CPSW No.175/2015 in SWP No. 82/2015	Akhter Hussain Mir V/s R.K. Gupta & Ors.	
116.	CPSW No. 747/2018 in SWP No. 2914/2017	Irshad Ahmed & Ors. V/s Manoj Kumar Dwevedi	
117.	CPSW No. 43/2010 in SWP No.2110/2007	Mohd. Farooq Bhutt & Ors. V/s S.S. Kapoor & Ors.	
118.	CCPS No. 672/2019 in SWP No. 684/2018	Farooq Ahmed Bhat V/s Manoj Kumar Dwvedi & Ors.	
119.	CPSW No. 159/2017 in SWP No. 1812/2006	Abdul Rehman & Ors. V/s Mohd. Afzal Bhat & Ors.	
120.	CPSW No. 387/2013 in SWP No 1334/____	Fulail Singh & Ors V/s Rakesh Gupta & Ors.	
121.	OWP No. 403/2011	Ram Dass Gupta V/s State of	

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		J&K & Ors.
122.	SWP No. 1552/2018	Piyar Singh V/s State of J&K & Ors.
123.	OWP No. 1554/2014	Resident of village Joura Kalen Doda V/s State of J&K & Ors.
124.	SWP No. 40/2017	Mohd. Farooq V/s State of J&K & Ors.
125.	OWP No. 53/2018	M/s Sandeep Kumar V/s State of J&K & Ors.
126.	SWP No. 2449/2017	Ghulam Nabi Tantry & Ors. V/s State of J&K & Ors.
127.	OWP No. 2228/2018	Tilak Raj V/s State of J&K & Ors.
128.	WPC No. 2646/2019	Mohd. Shafi V/s State of J&K & Ors.
129.	OWP No. 1141/2017	Mohd. Iqbal V/s State of J&K & Ors.
130.	SWP No. 443/2016	Ghulam Rasool & Ors. V/s State of J&K & Ors.
131.	OWP No. 403/2014	Ram Das Gupta V/s State of J&K & Ors.
132.	OWP No. 635/2015	Ghulam Ali & Ors. V/s State of J&K & Ors.
133.	SWP No. 2449/2017	Ghulam Nabi Tantry & Ors. V/s State of J&K & Ors.
134.	TA 61/853/2020, WPC 4148/2019	Reshi Kumar v/s UT of J&K & ors
135.	TA 61/1115/2020, SWP No.2750/2019	Shahbaz Ahmed & ors v/s UT of J&K & ors
136.	TA/2622/2020, WPC No. 3490/2019	Balwant Singh v/s UT of J&K & ors
137.	TA No.61/1746/2020, SWP No. 947/2014	Raj Kumar & ors v/s UT of J&K & ors
138.	TA No.61/3705/2020, SWP No.4495/2019	Raj Kumar v/s UT of J&K & ors
139.	TA/1668/2020, WPC No.3599/2020	Sanjay Kumar v/s UT of J&K & ors
140.	TA/782/2020, SWP No. 2644/2019	Ghulam Qadir Dar v/s UT of J&K & ors
141.	TA/6226/2020, SWP No. 1987/2018	Mohd. Ashraf v/s UT of J&K & ors
142.	TA/213/2020, SWP No. 253/2020	Mohd Iqbal Dar v/s UT of J&K & ors
143.	TA/3908/2020, SWP No. 633/2019	Charan Dass Manhas v/s UT of J&K & ors
144.	TA/6/4476/2020, SWP No. 2425/2015	Sajjad Ahmed V/s UT of J&K & Ors.
145.	OA No. 61/4091/2021, SWP No. 25/2008	Akhter Hussain Mir Vs UT of J&K & Ors

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146	OA No. 780/2021	Tariq Hussain & Ors Vs UT of J&K & Ors
147	OA No. 61/1236/2020	Shafqat Hussain Wani Vs UT of J&K & Ors
148	SWP No. 666/2013	Sanjay Kumar & Ors. V/s State of J&K & Ors.
149	SWP No. 1470/2017	Vaneet Gupta V/s State of J&K & Ors.
150	SWP No. 2124/2017	Shafqat Hussain Wani V/s State of J&K & Ors.
151	SWP No. 717/2015	Angrej Singh & Ors V/s State of J&K & Ors.
152	SWP No. 2462/2017	Mohd. Sadeeq & Ors. V/s State of J&K & Ors.
153	SWP No. 810/2016 MP No. 1/2016	Shamas Din Sohil V/s State of J&K & Ors.
154	SWP No. 1075/2016	Ghulam Mohi-ud-Din V/s State of J&K & Ors.

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